

GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT

ORDERS BY THE GOVERNOR

NOTIFICATION

Dated, Shillong the 13<sup>th</sup> June, 2014.

No. LJ(A) 77/2000/Pt/54 – For the purpose of the Rules for the Administration of Justice and Police in the Garo Hills District, 1937 read with paragraph 5 of the Sixth Schedule of the Constitution, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri C.G. Momin, Judicial Magistrate 1<sup>st</sup> Class and Munsiff, as the Assistant to Deputy Commissioner, West Garo Hills District and further under rule 16 of the aforesaid rules, invest them with the powers of the Judicial Magistrate of the First Class as per spirit of the Code of Criminal Procedure, 1973 within the West Garo Hills District including Dadengre (Civil) Sub-Division with immediate effect.

(L.M. Sangma)

Secretary to the Government of Meghalaya,  
Law Department.

Memo. No. LJ(A) 77/2000/Pt/54-A

Dated, Shillong the 13<sup>th</sup> June, 2014.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Deputy Chief Minister, Law for information of Hon'ble Deputy Chief Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate General's, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his letter No. HCM.II/141/2014/1708C dated 11-06-2014.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. Shri E. Kharumnuid, District & Sessions Judge, West Garo Hills District, Tura.
8. Shri M. Skhemlon, Chief Judicial Magistrate and Assistant District & Sessions Judge, Tura.
9. Shri C.G. Momin, Judicial Magistrate 1<sup>st</sup> Class and Munsiff, Tura.
10. Shri D.S. Marbaniang, Judicial Magistrate 1<sup>st</sup> Class, Tura
11. The Deputy Commissioner, West Garo Hills District, Tura.
12. All Deputy Commissioner's.
13. Sub-Divisional Officer, Dadengre (Civil) Sub-Division, Dadengre.
14. The Director General of Police, Meghalaya, Shillong.
15. The Superintendent of Police, West Garo Hills District, Tura.
16. Government Pleader/Public Prosecutor, West Garo Hills District, Tura.
17. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
18. Treasury Officer, Tura.
19. Home (Police) Department.
20. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
21. Personnel (A) Department.
22. Law (B) Department.
23. Personal file of the officer.
24. D.E.O., L.R. Office, Shillong for uploading the notification in Law Department Web Site.
25. Guard file.

By Order etc.,

Secretary to the Government of Meghalaya,  
Law Department.